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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 252/94 in OA 825/90

New Delhi, this 27th day of April, 1995.

Hon'ble Shri Justice S.C. Mathur, Chairman  
Hon'ble Shri P.T. Thiruvengadam, Member (A)

Dr. A.K. Bhalla  
s/o Shri K.L. Bhalla  
82A, Pocket A, DDA Flats  
Sukhdev Vihar  
New Delhi .. Applicant

(By Shri K.C. Mittal, Advocate - Not present)

Ver/

Shri Masihuzzaman  
General Manager  
Northern Rly. Hqrs.  
New Delhi .. Respondent

(By Shri H.K. Gangwani, Advocate)

ORDER (oral)

Shri Justice S.C. Mathur

None appeared on behalf of the applicant. Shri H.K. Gangwani, learned counsel appeared on behalf of the respondent. Reply is filed by the respondent stating that the order passed by the Tribunal in OA 825/80 dated 6.11.90 has been fully complied with. Since nobody appeared for the applicant to controvert this position, the CP is consigned to records. Notice issued is hereby discharged. There shall be no order as to costs.

P. J. d/s

(P.T.Thiruvengadam)  
Member (A)

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J. d/s  
(S.C. Mathur)  
Chairman

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